

^aITEM NO.77 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 6650/2013
AJAI KUMAR & ORS.

Appellant(s)

VERSUS

BOARD OF REV.& ORS.
(with interim relief and office report)
WITH

Respondent(s)

C.A. No. 6651/2013
Interim Relief and Office Report)

C.A. No. 6652/2013
Interim Relief and Office Report)

C.A. No. 6653/2013
Interim Relief and Office Report)

C.A. No. 6654/2013
Interim Relief and Office Report)

C.A. No. 6655/2013
Interim Relief and Office Report)

Date : 21/10/2016 This appeal was called on for hearing today.

For Appellant(s)

Ms. Shweta Yadav, Adv.

Ms. Namita Choudhary, Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, Adv.

Mr. Upendra Mishra, Adv.

Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Appellant has filed statement of case in all the matters
whereas respondents have not filed the same and statutory
period has expired in all the matters.

Registry to process all the matters for being listed
before the Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)
Registrar